

(ख) कृषि मूल्य आयोग की सिफारिशों के आधारे पर सरकार द्वारा निर्धारित गेहूँ का अधिप्राप्ति मूल्य इस प्रकार है

गेहूँ की विभ्य	निर्धारित अधिप्राप्ति मूल्य (रुपये प्रति क्विंटल)
1 देशी लाल किस्में	विभिन्न राज्यों के लिए 71.00 और 74.00 रुपये के बीच
2 देशी साधारण सफेद और विभिन्न मैक्सिकन किस्मों के लिए	76.00 रुपये सभी राज्यों के लिए
3 विशिष्ट बढ़िया किस्में	82.00 रुपये ।

इन मूल्यों में वृद्धि करने का विचार नहीं है ।

(ग) जी नहीं ।

(घ) ऐसी कोई रियायत नहीं दी गयी है या नहीं देने का विचार है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) The per quintal cost of production of wheat reported by the Pantnagar Agricultural University ranged between Rs. 60 and Rs. 65; the Ludhiana Agricultural Farm Experts reported Rs. 76.95. The cost of production reported by these two Universities is higher than the cost estimated under the comprehensive scheme for studying the cost of cultivation of principal crops in Punjab, Haryana and U.P.

(b) The procurement prices of wheat have been fixed by the Government, on the basis of the recommendations of the Agricultural Prices Commission, as under

variety of wheat	Procurement price fixed (Rs. per quintal)
1. Indigenous varieties	Between Rs. 71.00 and 74.00 for different States
2. Indigenous common white and different Mexican varieties.	75.00 for all States
3. Specified superior varieties	82.00

No increase in these prices is contemplated.

(c) No, Sir.

(d) No such concessions have been given or are contemplated.]

अलीगढ़ मुस्लिम विश्वविद्यालय अधिनियम का संशोधन

122. श्री मान सिंह वर्मा :

श्री ना० कृ० शेजवलकर :

श्री पीताम्बर दास :

श्री सुरज प्रसाद

श्री भोला प्रसाद

क्या शिक्षा समाज कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार का ध्यान अलीगढ़ मुस्लिम विश्वविद्यालय अधिनियम में संशोधन किए जाने की मांग की ओर दिलाया गया है, और

(ख) यदि हा, तो इस संबंध में सरकार की क्या प्रतिक्रिया है ?

[AMENDMENT OF ALIGARH MUSLIM UNIVERSITY ACT

122 SHRI MAN SINGH VARMA:

SHRI N. K. SHEJWAIKAR:

SHRI PITAMBER DAS

SHRI SURAJ PRASAD:

SHRI BHOLA PRASAD:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state.

(a) whether Government's attention has been drawn to the demand for amendment of the Aligarh Muslim University Act; and

(b) if so, the reaction of Government thereto?]

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (श्री० एस० नरूल हसन) : (क) जी, हा ।

(ख) यदि विश्वविद्यालय का शैक्षणिक समुदाय कानून में कुछ संशोधन करना चाहता है और ये कार्य-कांगे परिषद द्वारा प्रस्तावित है तो सरकार उन पर

उचित विचार करने के लिये तैयार होगी तथा उन पर उदारता पूर्वक कार्रवाई करेगी।

†[THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) If the academic community of the University wants certain amendments to the Statutes and these are proposed by the Executive Council, the Government will be prepared to give them due consideration and deal with them with an open mind.]

UNIVERSITY FOR PONDICHERRY

123. SHRI THILLAI VILLAN:
SHRI S. SIVAPRAKASAM:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there is any proposal under Government's consideration to start University at Pondicherry from the next academic year; and

(b) if so, what are the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) A proposal to set up a Central University at Pondicherry is under consideration.

FINANCIAL ASSISTANCE TO THE STATE OF TAMIL NADU FOR DRINKING WATER SCHEMES

124. SHRI S. A. KHAJA MOHIDEEN:
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the total financial aid given to the State of Tamil Nadu for the implementation of drinking water scheme in rural and urban areas during the last two years, year-wise; and

(b) the financial aid sanctioned for the purpose for the year 1973-74?

† [] English translation.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) The water supply is a State Sector Programme. During the IV Plan assistance is being given to the State Governments on the pattern of block loan and block grants of 70 per cent and 30 per cent respectively on the basis of State Plan provisions for all development heads including water supply without any reference to head of development of any particular scheme. The Government of Tamil Nadu have incurred the following expenditure on Water Supply Schemes during 1971-72 and 1972-73:

	(Rupees in lacs)	
	1971-72	1972-73
	(anticipated)	
1. Urban Water Supply and Sanitation	281.50	1105.80
2. Rural Water Supply	122.28	165.21

However, under the Central 'Accelerated Rural Water Supply Scheme' the Central Government released Rs. 100 lacs during 1972-73 for implementation of schemes approved for the State.

(b) For the year 1973-74, a provision of Rs. 785.46 lacs for Urban Water Supply and Sanitation and Rs. 264.54 lacs for Rural Water Supply has been approved in the State Plan.

SCHOLARSHIPS TO STUDENTS

125. SHRI IBRAHIM KALANIYA:
Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of students who have been granted scholarships for studying abroad;